

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 106**

**CP (IB) No. 24/Chd/Hry/2021**

**IN THE MATTER OF:**

**Small Industries Development Bank of ...  
India**

**Petitioner**

**Versus**

**Smt. Nanki Singh W/o Sh. Amitabh ...  
Jhingan**

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 24.07.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 21.08.2024.

Sd/-

**Court Officer**